

SPECIAL BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/891(KB)2020
IA(I.B.C)/996(KB)2024, IA(I.B.C)/1206(KB)2024,
IA(I.B.C)/396(KB)2024, IA(I.B.C)/342(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	BANK OF INDIA VS MCNALLY BHARAT ENGINEERING COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv. : For Applicant in IA 996/2024
Mr. Avishek Guha, Adv.
Ms. Arunika Dutta, Adv.
Mr. Kaustav De Sarkar, Adv.
Mr. Srijit Bose, Adv.

Mr. Joy Saha, Sr. Adv. : For SRA in IA 396/2024
Ms. Manju Bhutera, Adv.
Mr. Shaunak Mitra, Adv.
Mr. Siddhartha Sharma, Adv.
Mr. Rishav Dutt, Adv.
Mr. Mohit Sharma, Adv.
Mr. Aman Kataruka, Adv.

Ms. Shweta Dubey, Adv. : For Erstwhile RP/Chairperson of Monitoring
Ms. Kanishka Prasad, Adv. Committee

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter on **13/08/2024** after the supplementary list.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**